

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB) 35 (ND) /2017

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2019**

NAME OF THE COMPANY: M/s Helpline Hospitality Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Kushal Bansal and Mr. Ankit Parashar, Advocates Mr. Sarvesh Kashyap, Liquidator Mr. Dhrubajit Saikia, Advocate for Liquidator		
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	For the Respondent:	Mr. Vishnu Sankar, Advocate		
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ORDER

Service of notice of the application under Section 66 & 67 filed by the Liquidator has been duly effected on the Ex-Director, Mr. Vishnu Shankar. Ld. Counsel appearing on their behalf prays for some time to file reply to both applications.

To come up for further consideration on 21st January, 2019.


(V. K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)